

estimated to cost Rs. 170 crores each. What is the explanation for these?

**Sardar Swaran Singh:** So far as the time factor is concerned, we have not very much revised the targets. It is correct that the original estimates are not being adhered to because on a review based on contracts concluded it has been found that we will have to spend more than what was originally estimated. It appears that the original estimates were too much on the conservative side.

#### Villages near Jamuna Bund

\*328. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No 548 on the 29th May, 1957 and state

(a) the progress made with regard to the shifting of the affected villages near Jamuna Bund in Delhi, and

(b) when the shifting is expected to be completed?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) The sites for the rehabilitation of the village abadies have been acquired and the demarcation of the boundaries has been completed. Marking of the plots has started and is nearing completion.

(b) The sites will be ready for occupation by the end of this month. The shifting will be completed as soon thereafter as villagers move to the new sites.

**Shri D. C. Sharma:** May I know if the villagers are showing any reluctance to move to the new sites and if so, for what reasons?

**Shri Datar:** On the whole, the villagers are co-operating with us.

#### Investigations against Income Tax Officer

\*329. { **Shri Narayanankutty Menon:**  
**Shri A. K. Gopalan:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the papers relating to the investigation

into the conduct of an Income Tax Officer were lost by the Investigating Officer of the Special Police Establishment during March, 1957;

(b) what were the circumstances under which the file was lost; and

(c) whether any action was taken against the Investigating Officer?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes

(b) The Investigating Officer in this case had taken the files to his house for study. When returning to the office the next morning, he had tied the bag containing the papers on to the rear seat of his motor cycle. On reaching the office he found that the bag containing these papers was missing from the motor cycle.

(c) The officer was dealt with departmentally.

**Shri Narayanankutty Menon:** What action has been taken against the officer and also to get back the files either from him or from other sources?

**Shri Datar:** The enquiry regarding the files is going on. So far as the officer is concerned he was subjected to a departmental enquiry and a severe censure has been administered to him.

**Shri Narayanankutty Menon:** What steps have been taken to get back copies of the files from other offices or from other sources?

**Shri Datar:** Enquiry was made in various departments but unfortunately the file is still missing. Attempts are now made to reconstruct the file.

**Shri T. N. Singh:** Under what rules was the officer in a position to take the files to his house? May I also know whether in such cases the offender is dealt with by a censure alone?

**Shri Datar:** Perhaps the officer had gone to Jullundur to make enquiries.

The next day when he was going to the office, he took the file and, it was lost.

**Shri T. N. Singh:** Why did the officer take the files to his home?

**Mr. Speaker:** Because he brought it from Jullundur.

**Shri T. N. Singh:** It was not the answer in the original reply.

**The Minister of Home Affairs (Pandit G. B. Pant):** The officer has acted in good faith throughout. We have satisfied ourselves on that point. It arouses suspicion and having looked into the matter very carefully, we found that he really did not intend to shield the culprit and that he was looking into the matter. He has taken it home in good faith with a view to expedite the enquiry.

#### Government Construction Programme

\*330. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state:

(a) whether construction programme in each Ministry has been re-examined with a view to stop constructions, not urgently necessary during the year;

(b) the steps, if any, taken in this direction; and

(c) what saving is anticipated?

**The Deputy Minister of Finance (Shri Bhagat):** (a) and (b). The construction programme of each Ministry is being reviewed.

(c) As the review is not completed, it is not possible to indicate the extent of savings at this stage.

**Shri Harish Chandra Mathur:** May I know what is the policy and programme of the Government in the context of the review that is being held?

**Shri B. R. Bhagat:** This is as a measure of economy. As is known to the House, the Finance Minister desired that all new works should be taken up only with the concurrence of the Finance Ministry. There has

been an economy board in each Ministry which will review all such new works and all such things will be submitted to the Finance Minister for his concurrence.

**Shri Harish Chandra Mathur:** Is it because of economy or because of the shortage of steel and cement and foreign exchange that this temporary measure is taken or is there another policy involved?

**The Minister of Finance (Shri T. T. Krishnamachari):** It is a multi-purpose programme. Immediately of course steel and cement have perhaps to be conserved. There is also the question of periodical review so as to eliminate unnecessary buildings.

**Shri Gajendra Prasad Sinha:** May I know whether the different States have also been requested to review their construction programme and if so, by what time we expect a reply from them?

**Shri T. T. Krishnamachari:** I have not taken any steps in that regard.

**Shri Dasappa:** In view of the large amount of accommodation available in the ex-State capitals both Part A and B, has the Government considered the desirability of locating the offices in those capitals?

**Shri T. T. Krishnamachari:** I think this is a matter which is engaging the attention of the Government.

**Shrimati Tarkeshwari Sinha:** The hon. Minister said that in order to have economy in the construction programme, the Government had circulated orders not to have further big constructions. May I know whether Government also proposes to find out how much over-budgeting is made by the different departments in their construction programme and also whether the Government will try to remove this defect?

**Shri T. T. Krishnamachari:** If I accept the presumption behind that question, I accept the position that the Finance Minister is not exercising enough control over the Budget. There is no such thing as over-budgeting.